

THE HIGH COURT OF TRIPURA
AGARTALA
MEMORANDUM

No. F.6(21)-HC/Vol-III/2016-17/.....⁸⁵⁰⁷

Dated- 29-04-2017

Refer to the DNIT No. F.6(21)-HC/2016-17/HW-02 dated 29.03.2017 in connection with eTender No. 2017_HC_570_1 dated 29.03.2017, for Supply, Testing, Installation and Maintenance of Computer Hardware, Display Board Monitors, Printers and Information Kiosks under Phase-II of the e-Courts Project.

This is to inform to all concern that technical bid of following bidder against aforesaid tender have been accepted by the Department.

Name of bidder :

BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE

Now the financial bid in respect of their tender vide aforesaid DNIT will be opened online in the website of <http://tripuratenders.gov.in>. on 29.04.2017 at 16.30 hrs.

To,

BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE

^{29.4.17}
(S. Bhattacharjee)
Registrar (Admn. P & M)
High Court of Tripura
Agartala

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Dated- 29-04-2017

Copy forwarded for information to:-

1. The Registrar (Judicial), High Court of Tripura, Agartala.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
3. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
4. The Dy. Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
5. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
6. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
7. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Memorandum in the website of the High Court of Tripura, Agartala.
8. Respective file.

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Registrar (Admn. P & M)
High Court of Tripura
Agartala